



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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PART III Co-operative Department

REGISTRATION CERTIFICATE

No. O-7021/2016.

16th December 2016.

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society that the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act on the basis of limited liability and that the bye-laws of the undermentioned society is also hereby registered under the said section.

Categorical Statement

- Name and Number of the Society— Prathyasha Palliative and Health Care Co-operative Society Ltd. No. E 1353.
- Date of Registration—16-12-2016.
- Address—North Parur, Ernakulam District.
- Liability—Limited.

- Area of Operation—The whole of Ernakulam District excluding Neriamangalam Panchayath.
- Main Object—To promote self help, mutual help, Co-operation among members and also to promote economic interest of its members.
- Authorised Share Capital—` 15,00,00,000.
(A Class—8000 shares of ` 10,000 each.
B Class—12000 shares of ` 1,000 each.
C Class—32000 shares of ` 250 each.
D Class—4000 shares of ` 5,000 each.
E Class—20000 shares of ` 1,500 each.)
- Maximum borrowing Limit—150 times of paid up share capital plus reserve fund.
- Category as per KCS Act—Rule 15-12 Miscellaneous Societies (1)-Social Welfare Societies.

Office of the Joint Registrar of
Co-operative Societies (General), (Sd.)
Kakkanad, Ernakulam. Joint Registrar (General).